

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2895
ANSWERED ON:15.03.2010
PAYMENT OF BILLS OF DCI
Panda Shri Prabodh

Will the Minister of SHIPPING be pleased to state:

(a) whether the Kolkata Port Trust has received any letter from Chairman of Dredging Corporation of India regarding payment of dues/bills; and

(b) if so, the details thereof alongwith the steps taken by the Government in this regard?

Answer

MINISTER OF SHIPPING(SHRI G.K. VASAN)

(a) & (b): Yes, Madam. The details of outstanding dues payable to Dredging Corporation of India by Kolkata Port Trust as on 19.01.2010 are enclosed. The issue of outstanding dues payable to Dredging Corporation of India discussed in a meeting held recently under the Chairmanship of Secretary (Shipping). During the discussions, Secretary (Shipping) observed that KoPT has to clear all outstanding dues and later approach Ministry for reimbursement. Secretary (S) also directed KoPT to release all the funds to DCI that are going to be released shortly by Ministry to KoPT.

Annexure

Details of outstanding dues in respect of Kolkata Port Trust as on 19.01.2010 (Rs. in crores)

S.No.	Particulars	Billing Amount	Amount Received/	Net Outstanding
	Outstanding	Adjusted after		
	1.4.09			

A AMOUNTS OUTSTANDING
UPTO 31.12.08

1. Amount withheld by KOPT (owing to their Govt.Audit.) Now Agreed to release	86.00	15.00	71.00
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2. KOPT-CAPITAL DREDGING-SSOJ	3.84	0	3.84
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3. Dredging Charges & Esc. 2002-03	16.62	0	16.62
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4. Dredging Charges & Esc. 2003-04	1.62	0	1.62
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5. Dredging Charges & Esc. 2005-06	11.45	0	11.45
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6. Dredging Charges &	9.45	0	9.45
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Esc. 2006-07

7 Escalation claims 19.06 0 19.06
2007-08

8. Dredging Charges & 51.71 50.47 1.24
Esc. Claims 08-09

9. Mat. & Fuel. Esc. 24.10 22.78 1.32
III Quarter of 2008-09

TOTAL 223.85 88.25 135.60

B CONTRACTUAL DREDGERS

1. Dredging Charges-March 31.76 31.76 0.00
2009

(a) Dredging Charges 4.42 0 4.42
1/09

(b) Dredging Charges 3.99 0 3.99
2/09

(c) Dredging Charges 18.10 0 18.10
3/09

2. DR-XI Mobilisation 0.28 0 0.28

3. Dredging Charges-April 25.17 18.15 7.02
2009

4. Dredge-XVI-April 2009 7.65 0 7.65

5. Dredging Charges-May 25.17 18.85 6.32
2009

6. Dredging Charges-June 25.17 21.82 3.35
2009

7. DR-VIII Mobilisation 0.23 0 0.23

8. DR-XVIII Mobilisation 0.37 0 0.37

9. Dredging Charges-July 25.17 21.82 3.35
2009

10. Dredging Charges-Aug. 25.17 21.82 3.35
2009

11. Dredging Charges-Sep. 25.17 16.30 8.87
2009

12. Dredging Charges-Oct. 25.17 18.88 6.29
2009

13. Dredging Charges-Nov. 25.17 13.42 11.75
2009

14. Dredging Charges-Dec. 25.17 0.00 25.17
2009

TOTAL 293.33 182.82 110.51

C ADDITIONAL DREDGERS

1. Additional Dredgers 1.93 0 1.93
claims-2/09 & 3/09

2. Additional Dredgers -1.35 0 -1.35
claims-1/09

3. Additional Dredgers 9 0 9.00
claims-4/09

4. Additional Dredgers 11.13 1.63 9.50
claims -5/09

5. Additional Dredgers 11.06 5.54 5.52
claims-6/09

6. Additional Dredgers 23.85 6.54 17.31
claims-7/09

7. Additional Dredgers 23.01 3.65 19.36
claims-8/09

8. Additional Dredgers 19.90 0.00 19.90
claims-9/09

9. Additional Dredgers 13.50 0 13.50
claims-10/09

10. Additional Dredgers 17.00 0 17.00
claims-11/09

11. Additional Dredgers 17.00 0 17.00
claims-12/09

TOTAL: 146.03 17.36 128.67

GRAND TOTAL 663.21 288.43 374.78